

ment meted out to them by the Monopoly company M/s. Motor Industries Company Limited, Bangalore :

(b) if so, what are their complaints ; and

(c) the steps Government are taking on their complaints ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS. (SHRI ARIF MOHAMMAD KHAN) : (a) Yes Sir.

(b) and (c). The sum and substance of the main allegations made in the complaint is as under :

- (1) Non-supply of the products of M/s. Motor Industries Company Limited (MICO) to the complainant.
- (2) Filing of suits by MICO against the complainant.
- (3) Appointment of a stockist of bad reputation of MICO's products in Lucknow.
- (4) Misappropriation of funds of MICO by its executives in connivance with some of their trusted and favoured distributors, including the stockist in Lucknow.
- (5) Black marketing by MICO in the sale of their products.

No action can possibly be taken on the above allegations under the provisions of the M.R.T.P. Act, 1969, as the M.R.T.P. Commission, after examining similar allegations contained in earlier complaints, expressed the view that none of the allegations by the complainant constituted any restrictive trade practice within the meaning of the M.R.T.P. Act, 1969.

"Koolex" Lubricant

1025. SHRI MOHANBHAI PATEL : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Indian Technicians have developed a lubricant "Koolex" which can be used in the automobile industry ;

(b) the production capacity of this "Koolex" in its Shapur factory ;

(c) how does it help the growth of automobile industry ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Ministry of Petroleum, who are administratively concerned with the production of lubricants, have reported that they are not aware of any petroleum lubricant by the brand name of "Koolex".

(b) to (d). Do not arise.

[Translation]

Sale of Drugs at Fair Price in Rural Adivasi and Backward Areas

1026. SHRI C.D. GAMIT : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have chalked out some programmes under which timely supply of drugs at fair prices would be assured to the people living in rural areas, especially in far-flung places, adivasi and backward areas ;

(b) if so, the policy of the Government in this regard ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b). The prices of price controlled drugs are regulated under the provisions of Drugs (Prices Control) Order, 1979. This ensures their availability at fair prices. The drugs are distributed in the rural and urban areas through retail trade outlets. In addition health needs in the rural areas are also met through primary health centres and other institutional arrangements evolved by the Ministry of Health and the State Governments.

[English]

New Telephone Connections in Bombay, Calcutta, Delhi and Madras

1027. SHRI ANIL BASU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the demand for new telephone connections in Bombay, Calcutta, Delhi and Madras respectively ;

(b) the extent to which the said demand is being met; details in that order ; and

(c) the time by which the demand for new telephones will be met ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The present demand for new telephone connection as on 1-2-1985 in Metro. Cities is as under :-

Metro city	Waiting List on 1-2-1985
Bombay	1,60,582
Calcutta	29,736
Delhi	1,34,129
Madras	37,686

(b) from February, 1985 to March, 86 it is proposed to meet the demand to the following extent :

1. Bombay	50,000
2. Calcutta	10,000
3. Delhi	35,000
4. Madras	12,000

(c) Every effort is being made to meet the above demand as early as possible, subject to availability of resources.

Opening of Post Offices during Seventh Five Year Plan Period

1028. **SHRI GADADHAR SAHA :** Will the Minister of COMMUNICATIONS be pleased to state the number of post offices to be opened during the Seventh Five Year Plan, with year-wise and State-wise details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : The Seventh Five Year Plan (1985-90) for the Postal Department is yet to be finalised by the Planning Commission.

Proposals from West Bengal Government for setting up projects

1029. **SHRI PIYUS TIRAKY :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Government of West Bengal have sent proposals for the setting up of 2145 projects in the last seven years, out of which 769 projects have been approved ;

(b) if so, reasons thereof ;

(c) the details of the proposals received by the Union Government from the Government of West Bengal :

(d) the total number of persons those proposed projects would have provided employment ; and

(e) the amount of finance needed for those projects ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). During the period 1978 to 1984, 53 applications for the grant of industrial licences under the provisions of Industries (Development and Regulation) Act, were received from the Government of West Bengal for setting up of projects in that State in the fields of Electrical, Electronics and Petroleum etc. Of the above 53 applications, 26 Letters of intent have been issued and 24 were rejected while the remaining three are under consideration. Applications for industrial licences under the Industries (Development and Regulation) Act, 1951 are approved/rejected as per policy and also after taking into account the various techno-economic and locational factors.

(d) and (e). The figures of investment and employment are not being maintained centrally in the Secretariat of Industrial Approvals in the Ministry of Industry and Company Affairs.

Decline in capacity utilization in Paper Industry

1030. **SHRI R. ANNANAMBI :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the economic viability of the paper industry is still uncertain despite a phenomenal growth in installed capacity of the domestic paper industry for the last few years ;

(b) whether the capacity utilisation has declined steadily from 79.5 per cent in 1978 to about 62 per cent at present ; and

(c) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). Side by side with the growth of installed capacity, the overall production of paper and paper board in the country has shown considerable improvement. The fall in capacity utilisation is, however, mainly due to the rapid capacity build up in